

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 52

Dated Guwahati, the 28th July, 2020

Considering the present scenario arising out of the pandemic caused by COVID-19, Hon'ble the Chief Justice has been pleased to issue the following directions which shall be abiding to all the Officers and staff of the Gauhati High Court (Principal Seat):

1. All the Officers who have been allotted separate cabins shall ensure that no person enters their cabins unnecessarily. Further, such Officers shall remain in their cabins and carry out their official work and should only leave their cabins whenever necessary.
2. All the staff of this Registry shall remain in their respective place of duty where they are attached to and shall only leave their Section/Branch when asked by their Superiors/In-Charge(s), to carry out whatever official work necessary. Movement of staff in between the Old and New Blocks of this Registry unnecessarily, is hereby strictly restricted.

These directions shall be considered and read in continuance and partial modification of earlier directions.

By Order,

Sd/- Raktim Duarah


REGISTRAR GENERAL

Memo No. HC. III - 06/2020 /1740-1765 /G Dated 28th July, 2020.

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*

10. The P.S. to Hon'ble Mr. /Mrs. Justice _____
Gauhati High Court, Guwahati.
11. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
12. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
13. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
16. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL
20/7/20
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